

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

**Item 46
CP (IB) No.97/Chd/Hry/2022
Under Section 59, IBC 2016**

In the matter of:

IFP Bakelite India Pvt. Ltd.

...Petitioner

Present: Mr. Pawan Sharma, Advocate for the petitioner.

It is stated by the learned counsel for the petitioner that affidavit of service has been e-filed. Let the hard copy of the same be filed within one week with a copy in advance to the counsel opposite. ROC and IBBI are directed to file their reports, if any, within two weeks with a copy in advance to the counsel opposite and response thereto, if any, be filed one week thereafter with a copy in advance to the counsel opposite. List on 29.11.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023
Mukta